

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

LOK SABHA

UNSTARRED QUESTION NO.3795
TO BE ANSWERED ON 21.12.2021

ISSUES OF PARA-ATHLETES

3795. SHRI SANGAM LAL GUPTA:
SHRI P.P. CHAUDHARY:

Will the Minister of Social Justice and Empowerment be pleased to state:

- (a) whether the sports quota in the Union and State Government jobs also extend to para-athletes and if so, details thereof ;
- (b) whether the sports quota in the Central and State universities also extend to para-athletes and so, the details thereof and the admissions made thereunder; and
- (c) whether there is any officially recognized association or tournaments at the Government level to select such para-athletes and if so, the details thereof ?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)

- (a) : The Department of Personnel & Training has issued instructions on recruitment and promotion etc. of sports-persons on 03.10.2013. These instructions relate to appointment of meritorious sports-persons under direct recruitment quota in Group C posts in Ministries/Departments of Government of India, up to 5% of the total vacancies, subject to fulfillment of eligibility conditions. These instructions do not specifically prohibit para-athletes from appointment as meritorious sports-persons..
- (b):University Grants Commission has informed that it has not prescribed any sports quota. However, as per Section 32 of the Rights of Persons with Disabilities Act, 2016 reservation of not less than 5% of seats in Government/Government aided higher educational institution is available for persons with benchmark disabilities. Information relating to admission to various universities under sports quota, if any, is not compiled in the Ministry.
- (c) : Ministry of Youth Affairs and Sports has informed that the Paralympic Committee of India (PCI) is the recognised National Sports Federation (NSF) for para sports.
